

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Allahabad this the 01st day of February 2002.

Original Application no. 05 of 2002.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman  
Hon'ble Maj Gen K.K. Srivastava, Administrative Member

Prem Ballabh Pandey, S/o late Sri D.D. Pandey,  
R/o Vill Dhaulkanda, Pithoragarh,  
Presently posted as Branch Post Master (BPM),  
Dhaulkanda, Pithoragarh.

.... Applicant

By Adv : Sri K.M. Mishra

V E R S U S

1. Union of India, through its Secretary,  
Ministry of Communication,  
Department of Post,  
NEW DELHI.
2. Superintendent of Post-Offices,  
Pithoragarh Division, Pithoragarh/Adhikshak,  
Dakghar, Pithoragarh Mandal,  
PITHORAGARH.
3. Sub-Divisional Inspector (SDI POs.),  
Post-Offices,  
PITHORAGARH.

... Respondents

By Adv : Sri R.C. Joshi

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

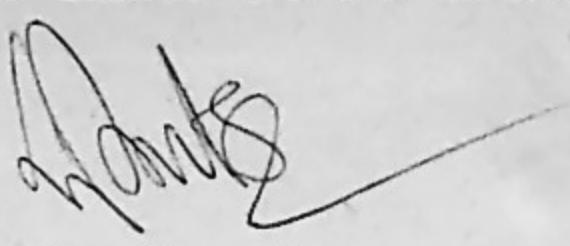
By this O.A., filed under section 19 of the A.T.  
Act, 1985, the applicant has challenged order dated 7.1.2002  
(Ann A) by which he has been put of from duty as EDBPM on  
the ground that disciplinary proceedings is pending against

2.

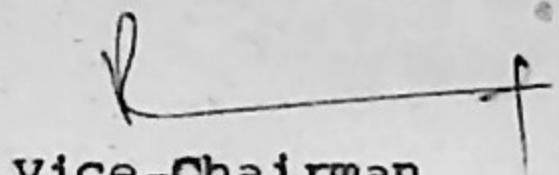
him. The order has been challenged on various grounds. It is not disputed that the applicant has a remedy by way of review/appeal before the departmental authorities against the impugned order, which the applicant has not availed before coming to this Tribunal.

2. For the reasons stated above, we dispose of this O.A. with the liberty to the applicant to file review/appeal before CPMG/DPS, Uttranchal, Dehradun. The review/appeal, if so filed shall be considered and decided within a month from the date of review/appeal alongwith copy of this order is filed.

3. There shall be no order as to costs.



Member-A



Vice-Chairman

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